GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY LOK SABHA UN-STARRED QUESTION NO. 2908 TO BE ANSWERED ON: 10.07.2019

DATA THEFT AND MISUSE OF MAILS

2908. SHRI DIBYENDU ADHIKARI:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government has received numerous complaints of data theft and misuse of mails;
- (b) if so, the details thereof including the number of such complaints received by the Government during each of the last three years and the action taken/proposed to be taken by the Government in this regard; and
- (c) the stringent steps and legal course proposed by the Government to maintain the customer privacy?

ANSWER

MINISTER FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) and (b): Sir, Ministry of Electronics & Information Technology (MEITY) has not received any specific complaint pertaining to data theft and misuse of mails.

(c) : Government had constituted a committee of expert on data protection, chaired by Justice (Retd) B.N. Srikrishna, Supreme Court of India to study various issues relating to data protection and come out with Data Protection Bill. The said committee has brought out a draft Personal Data Protection Bill (PDPB). Wide ranging consultations have been conducted on the recommendations of the committee with a view to finalizing the draft legislation.
